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# **GUJARAT NEW CAPITAL (PERIPHERY) CONTROL** (PUBLICATION OF NOTIFICATION) RULES, 1965

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## GUJARAT NEW CAPITAL (PERIPHERY) CONTROL (PUBLICATION OF NOTIFICATION) RULES, 1965

In exercise of the powers conferred by section 16 of the Gujarat New Capital (Periphery) Control Act, 1960 (Guj. X of 1960), the Government of Gujarat hereby makes the following rules, namely:

#### 1. 1. :-

These rules may be called the Gujarat New Capital (Periphery) Control (Publication of Notification) Rules, 1965.

### 2. Manner of publication of copies of notification or its substance under section 3(2)-:-

Copies of the notification issued under sub-section (2) of Section.3 of the Gujarat New Capital (Periphery) Control Act, 1960 or of the substance thereof shall be published by the Collector.

- (a) at his office, by displaying conspicuously a copy both in English as well as in Gujarati on the notice-board of the office;
- (b) in the area desired to be controlled, by displaying conspicuously a copy both in English as well as in Gujarati on the notice board of each of the offices of the Mamlatdars and Mahalkaris in the said area and also by affixing such copy in a like manner on the chora or chavadi of each of the villages in the said area.